## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 32/16	TP 43/17	Hearing	433( e)	Regencyy Corporation Vs Shree Basaveshwar Sugars Ltd.

SL. NAME (IN CAPITAL) SIGNATURE
NO. & PHONE NUMBER REPRESENTATION TO WHOM

S.NAGABHUSHANA 9845174373

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PETRILLONER

alle

ATUL MADHAVAN 9677235700

ADU. FOR RESPONDENT

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Counsel for petitioner is present. He has submitted that he has filed Form-5. Registry is directed to check and put up.

List it on 05.09.2017.

MEMBER (J)

MEMBER (T)